

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/218(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	S.NOMI & COMPANY (FOUR ACE INFRAPROJECTS LIMITED) VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Shaunak Mukhopadhyay, Adv.] For the Petitioner
Mr. R. Chakraborty, Adv.

Mr. Afsar Ali, DRoC] From the office of ROC, WB

ORDER

1. Ld. Counsel / AR for the parties present.
2. Let a copy of this Petition be served on the office of ROC, WB.
3. List this matter **on 15.12.2023**.

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**